

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 610
IB-1089/ND/2018
IA/5132/2023**

IN THE MATTER OF:

M/s. Tuf Metallurgical Pvt. Ltd.

...PETITIONER

Vs.

M/s. Albus India Ltd.

...RESPONDENT

Section

U/s 7 of IBC, 2016

**Order delivered on 19.07.2024
HYBRID HEARING (PHYSICAL & VC)**

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant

**:Adv Bishwajit Dubey, Adv
Radhika Bishwajit Dubey, Adv
Kaustubh Rai**

For the Respondent/Non-Applicant

:Mr. Kanav Agarwal, Adv.

ORDER

IA/5132/2023

Ld. Counsel on behalf of the Applicant is present. Ld. Counsel on behalf of the non-Applicant is present and submitted that the arguing counsel is on legs before the Hon'ble High Court and therefore sought adjournment. In view of this, list the matter on **12.08.2024**.

**Sd/-
(Rahul Bhatnagar)
Member (T)**

**Sd/-
(Mahendra Khandelwal)
Member (J)**